THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA): No, Sir.

Small care

914. SHRI DHARAM CHANDER PRASHANT: SHRI KISHOR MEHTA:

Will the Minister of INDUSTRY be pleased t_0 state:

(a) whether it is a fact that only-existing manufacturers of two wheelers and four wheelers can produce new automobiles in the country;

(b) whether Government are considering to give permission for the manufacture of small car Citron to Escorts which will be in direct competition with the Government owned small car Maruti; and

(c) how many passenger car_s are envisaged to be manufactured in the naxt five years?

THE MINISTEROFSTATEINTHEDEPARTMENTOFINDUSTRIALDEVELOPMENT(SHRIM.ARUNACHALAM):(a)Yes, Sir.

(b) Tha application of M/s. Es corts Ltd., for grant of an industrial licence for the manufacture of small passenger car_s i_s under consideration and a final decision is yet to be taken.

(c>, 6.10 lacs.

Industrial sheds at Okhla

915, SHRI (MOLANA) ASRARUL HAQ: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is fact that 40 industrial sheds at Okhla have been allotted directly to entrepreneurs during the last one year without con-stituting any committee of experts from outside as per practice;

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(b) whether any sheds were allotted to persons belonging to Scheduled Castes and Scheduled Tribeg a.' per policy; and if not, the reasons thereof; and

(c) whether it is also a fact that plots are yet to be allotted and whether any plots of the same have been reserved for Scheduled Caste and Scheduled Tribe persons?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL SHRI DEVELOPMENT М ARUNACHALAM): (a) As reported by Delhi Administration, twenty two sheds were allotted to the entrepreneurs in high technology areas such ag Electronics including software, nu dustrial process control equipments etc. Preference was also given to aion-resident Indians whose prono-sals involved import of advanced technology and foreign collaboration with equity condition or participation. No other reservation except level of technology was kept as the criteria for allotment approved by the Delhi Administration. Since adequate, expertise was available in the department and since the number of applications was small, it was no! found necessary to coopt outside experts.

(b) No reservation is required to be made for allotment of sheds te persons belonging to Scheduled Castes and Scheduled Tribes and as such in the advertisement for allot ment of these sheds no such conditio;-! was prescribed. Allotment of sheds was made on the basis of criteria referred te in reply to part (a) of the Question.

(c) Delhi Adminis'''ation has fur. ther reported that $_{as}$ per the policy approved by them, high technology has been considered the only criteria for proposed allotment of plots fct Okhla and no other reservation or condition has been kept.